

alongside the National Highways have been received; and

(b) if so, the views of the State Governments?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Governments of Bombay, Mysore, Rajasthan and Uttar Pradesh and the Administrations of Delhi, Himachal Pradesh and Manipur have accepted the draft proposals. The Rajasthan State Assembly has passed a resolution empowering Parliament to enact the proposed legislation. The Governments of Bombay, Mysore, and Uttar Pradesh are taking steps to get the necessary resolutions passed by the State Legislatures. The views of the remaining State Governments are awaited.

#### Central Health Service

1221. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1578 on the 9th March, 1959, and state the further progress made in the constitution of the Central Health Service?

The Minister of Health (Shri Kar-markar): The Central Health Service Rules, 1959, were published on the 1st June, 1959 and the Service has been constituted with effect from that date.

#### N.E.S. and C.D. Blocks in Punjab

1222. { Shri D. C. Sharma:  
Shri Daljit Singh:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that the programme of N.E.S. Blocks and the C.D. Blocks in Punjab has been upset due to the reduction of allocation by the Government of India;

(b) what is the amount of allocation applied for 1959-60 by the Government of Punjab; and

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(c) what is the amount of allocation sanctioned for the same period?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) No. The annual plan allocation to Punjab was made by the Planning Commission after discussion with the State Government's representatives.

(b) Rs. 253 00 lakhs.

(c) Rs. 196.81 lakhs.

#### Loan from Canada

1223. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of assistance authorised during the years 1957, 1958 and 1959 so far by Canada for India as grant and loan for the purchase of wheat;

(b) the total amount of assistance received so far as loan and grant, and

(c) the total amount of assistance to be received as loan and grant during the remaining period of the Second Five Year Plan?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 65 million Canadian dollars

(b) 58 million Canadian dollars

(c) 7 million Canadian dollars, so far as is known at present

#### Model Town Planning Legislation

1224. { Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shri A. M. Tariq:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1224 on the 4th March, 1959, and state the further progress made in the finalisation of 'Model Town Planning' legislation?

The Minister of Health (Shri Kar-markar): The proposed conference of representatives of State Governments has not been held so far. No progress has since been made in this regard.